NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 202 of 2017 in CP /257/214/HDB/2017
NAME OF THE COMPANY	RMC Packing Systems Private Limited
NAME OF THE PETITIONER(S)	Jali Srinivas Reddy & Anothers
NAME OF THE RESPONDENT(S)	RMC Packing Systems Private Limited & (06) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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		,	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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V. B. Ryn on VS Reginar	Alovert	Vbraja (gmail : 6m 9849 (2094)	De

ORDER

Heard Mr.T.Surya Satish, Learned Counsel for Petitioner; Mr.M.P.Kashyap and Mr.V.B.Raju for Mr.V.S.Raju, Learned Counsels for Respondent.

C.A. is disposed of by a separate order. C.P. is admitted. The Respondents are agreed to file reply within three weeks.

Case is posted to 08.01.2018 for final hearing.



Member (T)